

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
IB-3372/ND/2019

IN THE MATTER OF:

Satish Mittal

V/s.

M/s Ozone Builders and Developers Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 16.08.2021.


(Anil Kumar)
For (Court Officer, C-V)